

STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND AS PER THE NOTIFICATION DATED 29.04.2020 OF DEPARTMENT OF LEGAL AFFAIRS, MINISTRY OF LAW AND JUSTICE, NEW DELHI

FOR THE MONTH OF JUNE 2022

Form 1									
List of cases e-filed during the month									
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-	-	-

Form -2							
List of cases in which e-payment of Court fees was made during the month							
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

Form -3**List of cases in which Electronic Service of process has taken place during the month**

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of process
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

Form -4**List of total no. of cases randomly allocated during the month**

Sl. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-

Form -5**List of cases in which cases Management Hearing was held during the month**

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

Form 6

Contested commercial cases disposed during the month

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/no.)	Date of Decision	Days for Disposal	Nature of Disposal (Contested/ settled)	Date of Execution of decree	Number of days for execution of decree from date of decision	Act Section
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]	[11]	[12]	[13]	[14]
1	High Court of Uttarakhand, Nainital	Haridwar	AO 15 of 2021	U.P. Project Corporation Ltd. Lucknow Vs. M/s Shakumbri Associates, Khera Jat	Mr. Jitendra Chaudhary, Mr. Bilal Ahmed	18.01.2021	Yes	30.06.2022	163 Days	Dismissed (Contested)	-----	—	Under Section 37 of the Arbitration Act 1996
		Haridwar	AO 16 of 2021	U.P. Project Corporation Ltd. Lucknow Vs. M/s S.K. Rtechno and Company	Mr. Jitendra Chaudhary, Mr. Bilal Ahmed	18.01.2021	Yes	30.06.2022	163 Days	Dismissed (Contested)	-----	—	Under Section 37 of the Arbitration Act 1996
		Dehradun	AO 167 of 2022	Chief Engineer (Tehri Zone), Public Works Department and ors. Vs. Janak Singh Rawat	Mr. I.P. Kohli, Standing counsel, Mr. Kartikey Hari Gupta	25.05.2022	Yes	09.06.2022	15 Days	Allowed (Contested)			

		Dehradun	AO 204 of 2022	M/s Laxmi Contractor and General Order Supplier Vs. Garhwal Mandal Vikas Nigam	Mr. Piyush Garg, Mr. Sandeep Kothari	15.06.2022	Yes	16.06.2022	1 Day	Disposed off (contested)	-----	—	Under Section 37 of the Arbitration Act 1996 r/w under Section 13 Commercial Court Act
2	Addl. District Judge, Commercial Court Dehradun	---	---	---	---	---	---	---	---	---	---	---	---

Form 7						
Summary of Commercial Cases during the month						
Sl. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	High Court of Uttarakhand, Nainital		77	3	4	76
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	1477	6	0	1483

**Form 6(i):
Mediation Data during the month**

List of cases received for Pre-Institution Mediation and Settlement during the month						
Sl. No.	Name of Mediation Centre (For example, DLSA or Main Mediation Centre Mumbai)	Total number of applications pending on the 1 st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	Mediation Centre, High Court of Uttarakhand, Nainital	-	-	-	-	-
2	DLSA, Dehradun	40	10	Nil	33	17
3	DLSA, Haridwar	Nil	Nil	Nil	Nil	1

		2-ICICI Bank		Vijay Singh	1	-								
		3-ICICI Bank		Mahalaxmi Store	-	1								
		4-ICICI Bank		Ashwani	-	1								
		5-ICICI Bank		Astone Sol Power Ltd.	-	1								
		6-ICICI Bank		Neeraj Kaushik	1	-								
		7-M/s Mint Global		Srammram Technology	-	-								
		8- Canara Bank		Mohd. Sajid & others	1	-								
		9-Punjab National Bank		M/s Shiv Food	-	1								
		10- ICICI Bank		Nidhi Kandan	1	-								
		11- ICICI Bank		Jai Kumar	-	1								

				12- HDFC Bank		Vishal Garg	1	-						
				13- HDFC Bank		Swati Arora	1	-						
				14-HDFC Bank		Indivar Saral	1	-						
				15-HDFC Bank		Jyoti Bhatt	-	1						
				16-HDFC Bank		Mohit Adhikari	-	-						
2-	Haridwar	1		Cure Worth Unid D-08 Industrial area Haridwar		Bibhuti Kumar Director Surge Farma Pvt. Ltd., 8H/22, Sec- 08, Bhadurpur Housing Society Patna	-	1			1	1	-	-

**STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS,
COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND**

FOR THE MONTH OF JUNE - 2022

	Commercial Court (below District Judge Level)	Commercial Court (at District Judge Level)	Commercial Appellate Court (at District Judge level)	Commercial Division (High Court)	Commercial Appellate Division (High Court)
No. of Courts Operational	1	-	-	-	1
No. of cases Instituted	6	-	-	-	-
No. of appeals filed	-	-	-	-	3
No. of cases pending	1483	-	-	-	76
No. of cases disposed of	0	-	-	-	4